COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

APPEAL NO. 236 OF 2016 &
IA NOs. 500 & 501 OF 2016

Dated: 27th October, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

NESCO Ltd. .... Appellant(s)
Vs.
Maharashtra Electricity Regulatory Commission & Ors. .... Respondent(s)

Counsel for the Appellant(s) : Ms. Rimali Batra
Ms. Nikita Chouksi

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. D.V. Raghuvamsy for R-1

Mr. Hasan Murtaza for R-2

ORDER

We are informed that parties are likely to enter into settlement and they seek some time.

List the matter on ***09.11.2016.***

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

ts/vt